

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla,
Member (Technical)

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 52/2022 & IA No.102, 217/2022	S Amarendran	Mr. Kaushik Sharma	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 356/2022	Renuka Devi Rangaswamy – IRP, M/s. Regen Infrastructure and Services Pvt. Ltd. Vs. Madhusudan Khemka - Suspended Director of M/s. Regen Infrastructure and Services Pvt. Ltd. & 7 Ors	Mr. Mayan H Jain	
3	Comp App (AT) (CH) (Ins) No. 9/2023	Mr.Nithiyantham Ramachandran Vs Director General of GST Intelligence Madurai Unit	Mr. T Ravichandran	
4	Comp App (AT) (CH) (Ins) No. 12/2023 For Stay IA No. 26/2023	Anheuser Busch Inbev India Limited Vs Pradeep Kumar Sravanam RP East Godavary Breweris Pvt. Ltd.	Mr. Amar Gupta	Mr. Y Suryanarayana For Caveator

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	TA (AT) No. 210/2021 (CA (AT) (Ins) No. 1396/2019)	K. Surekha Vs Sarvottam Ispat Limited	Mr. Sourabh Gupta	Mr. Karan Gandhi

6	TA (AT) No. 215/2021 (CA (AT) (Ins) No. 1477/2019)	P.V. Nidhish Vs Dr. N.P. Kamalesh & Anr	Mr. Aditya Prakash Arora	Mr. Bijoy P Pulipra
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For Compliance (Defects)

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	9805118/00287/2021 (Diary No. 151/2021) (IA not filed)	Col KS Muthukrishnan SC (Retd.) Vs M/s SARE Shelters Projects Pvt Ltd.	Mr. KF Manavalan	

For Hearing (Part Heard)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No.29/2021 & IA No.251/2021	C.G.Vijayalakshmi VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
9	Comp. App (AT) (CH) (Ins) No.44/2021 & IA No.96 & 245/2021	Winifred John VS Shri. Kumar Rajan Resolution Professional Hindustan News Print Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
10	Comp App (AT) (CH) (Ins) No.56/2021 & IA No.264/2021	George A VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
11	Comp App (AT) (CH) (Ins) No.57/2021 & IA No. 266& 486/2021	Bikash Bhattacharjee VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

12	Comp App (AT) (CH) (Ins) No.58/2021 & IA No.268/2021	Aravindakshan Nair P K VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
13	Comp App (AT) (CH) (Ins) No.62/2021 & IA No.139 & 267/2021	Sunny K. C VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
14	Comp App (AT) (CH) (Ins) No.63/2021 & IA No.140 & 265/2021	Prasad Rajan Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
15	Comp App (AT) (CH) (Ins) No.64/2021 & IA No.260/2021	Baby K I Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
16	Comp App (AT) (CH) (Ins) No.65/2021 & IA No.246/2021	Babu Iype Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
17	Comp App (AT) (CH) (Ins) No.66/2021 & IA No.141 & 247/2021	N. A. Gopalan Nair Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
18	Comp App (AT) (CH) (Ins) No.67/2021 & IA No.148 & 248/2021	Sathyanthan Nair P.C. Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

19	Comp App (AT) (CH) (Ins) No.68/2021 & IA No. 249/2021	Muraleedharan Nair A K Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
20	Comp App (AT) (CH) (Ins) No.69/2021 & IA No. 143 & 250/2021	George Joseph Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
21	Comp App (AT) (CH) (Ins) No.70/2021 & IA No. 144 & 243/2021	V. S. Mariamma Vs Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
22	Comp App (AT) (CH) (Ins) No.71/2021 & IA No. 252/2021	Jose K.J VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
23	Comp App (AT) (CH) (Ins) No.72/2021 & IA No. 242/2021	P.R Ramachandran Nair VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
24	Comp App (AT) (CH) (Ins) No.73/2021 & IA No. 145 & 253/2021	Kunjamma P P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
25	Comp App (AT) (CH) (Ins) No.74/2021 & IA No. 254/2021	Ramachandran M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
26	Comp App (AT) (CH) (Ins) No.75/2021 & IA No. 146 & 255/2021	Krishnakumar V. G. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

		WITH		
27	Comp App (AT) (CH) (Ins) No.76/2021 & IA No. 256/2021	Dileep F VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
28	Comp App (AT) (CH) (Ins) No.77/2021 & IA No. 147 & 257/2021	Raju M P VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
29	Comp App (AT) (CH) (Ins) No.78/2021 & IA No. 148 & 258/2021	Aysha T. E. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
30	Comp App (AT) (CH) (Ins) No.79/2021 & IA No. 270/2021	Anilkumar N VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
31	Comp App (AT)(CH)(Ins) No.80/2021 & IA No. 149 & 269/2021	Sukumaran Nair A. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
32	Comp App (AT) (CH) (Ins) No.81/2021 & IA No. 261/2021	Mohan K. K. VS Shri. Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		
33	Comp App (AT)(CH)(Ins) No.82/2021 & IA No.262/2021	Anil Mukherjee E VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
		WITH		

34	Comp App (AT)(CH)(Ins) No.83/2021 & IA No.244/2021	Thambachan Y.M Mathews VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
35	Comp App (AT)(CH)(Ins) No.84/2021 & IA No.150 & 271/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
36	Comp App (AT)(CH)(Ins) No.85/2021 & IA No.151 & 263/2021	Vijayakumar K. V. VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited WITH	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4
37	Comp App (AT)(CH)(Ins) No.86/2021 & IA No.152 & 259/2021	Raveendran V VS Kumar Rajan Resolution Professional Hindustan Newsprint Limited	Mr. Jinan KR Mr. Philip Mathew	Mr. PV Vinod-R1-R3 Mr. Shivsankar R Panicker- R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
38	Comp App (AT) (CH) (Ins) No. 347/2021 & IA No. 719,720,721, 722/2021 & 1002/2022	Central Board of Trustees Vs Rajendran Resolution Professional Bristo Foods Pvt Ltd.	Mr. K. Ramu & R. Vishnu	Mr. PV Vinod Mr. Vipin Warriar
39	Comp App (AT) (CH) No. 22/2022 & IA No. 231 & 232/2022	Ravindranath GE Medical Associates Pvt Vs Dr. Ravindranath Kancherla and 13 Ors WITH	Mr. Arun Karthik Mohan	Mr.TK Bhaskar-R1
40	Comp App (AT) (CH) No. 23/2022 & IA No.233 & 234/2022	Gleneagles Development Pvt Ltd Vs Dr. Ravindranath Kancherla & 13 Ors	Mr. Arun Karthik Mohan	Mr.TK Bhaskar-R1

41	Comp App (AT) (CH) (Ins) No.283/2022	State Bank of India Vs Nathella Sampath Chetty & Co	Mr.Chandrasekaran	
42	Comp App (AT) (CH) (Ins) No. 403/2022 & IA No. 978, 979 & 980/2022	Bhavna Jain Vs State Bank of India & Anr	Mr. Pawan Jhabakh	Mr.Chandrasekaran- R1
43	Comp App (AT) (CH) (Ins) No. 435/2022 & IA No. 1105/2022	M K Rajagopalan Vs Rajendran Shanmugam, Resolution Professional Vasan Healthcare Pvt. Ltd & Anr	Mr. K Chandramohan	Mr. Kaushik Ramaswamy For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
44	Comp App (AT) (CH) (Ins) No. 302/2021 & IA No. 639,640, 641/2021 & 92, 97, 340, 622 & 942 & 1052/2022 & 41/2023	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors WITH	P. Wilson Associates	Varun Srinivasan R1- R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali- R9
45	Comp App (AT) (CH) (Ins) No. 8/2022 & IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. V. Venkata Sivakumar	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
46	Comp App (AT) (CH) (Ins) No. 238/2021 & IA No. 500, 501, 502 & 503/2021	Andritz Hydro P Ltd Vs Ravindra Beleyur RP & 3 Ors	Ms. Deepika Murali	Mr. T. Ravichandran -R1 M/s Vinithra Srinivasan & Varun Srinivasan- R3 Mr. Akshay Sharma- R4
47	Comp App (AT) (CH) (Ins) No. 326/2021 & IA No. 676/2021 & 39/2023	Venkata Sivakumar V Vs. Jayaram Chowdhary & 2 Ors	Mr. J Manivannan	Mr. K Ravindranath- R1
48	Comp App (AT) (CH) (Ins) No. 366/2022 & IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
49	Comp App (AT) (CH) (Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Mr.Y Suryanarayana	Mr. Nityavendhan K- R1

50	TA (AT) No. 279/2021 (Comp App (AT) No.70 of 2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors	Ms. Varsha Banerjee	Mr. Y Suryanarayana
51	Comp App (AT) (CH) (Ins) No. 162/2022	Nualco Private Limited Vs Raine Industries and Engineering Pvt., Ltd	Ms. Mumaneni Vazra Lakshmi	Mr. R Laxman
52	Comp App (AT) (CH) (Ins) No. 101/2022 & IA No.230/2022 & Contempt Case 3/2022 & 1016/2022	Er.Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran RP	Mr. Pawan Jhabakh	Mr.S. Sathyanayanan

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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